

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 254/MP/2017

Subject : Petition for re-setting of the rate of late payment surcharge under Regulation 45 of the 2014 Tariff Regulations.

Petitioner : BRPL & BYPL

Respondent : NTPC & 27 others

Date of hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri Buddy Ranganathan, Advocate, BRPL & BYPL
Shri Hasan Murtaza, Advocate, BRPL & BYPL
Ms. Swapna Seshadri, Advocate, GUVNL
Shri Ashwin Ramanathan, Advocate, GUVNL
Shri Raunak Jain, Advocate, TPDDL
Shri Vishvendra Tomar, Advocate, TPDDL
Shri M.G. Ramachandran, Advocate, PGCIL
Ms. Anushree Bardhan, Advocate, PGCIL
Ms. Ranjitha Ramachandran, Advocate, PGCIL
Shri Venkatesh, Advocate, NTPC
Shri Sandeep Rajpurohit, Advocate, NTPC
Shri Somesh Srivastava, Advocate, NTPC
Shri Deep Rao, Advocate, APCPL
Shri Nishant Grover, BYPL
Shri Samir Singh, BYPL
Shri Manoj Kumar Sharma, NTPC
Shri Umesh Ambati, NTPC
Shri Manish Garg, UPPCL
Shri Sarosh Majid Siddiqi, THDC
Shri Rajeev Agarwal, SJVNL

Record of Proceedings

Heard the parties at length. Accordingly, the Commission reserved order in the Petition. However, liberty was granted to file written submissions, on or before **28.9.2018**.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

